

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **05.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Ramu Annamalai & 2 Others
-Vs-
GI Technology Pvt. Ltd. & 6 Others

MAIN PETITION NUMBER :CP/69/CHE/2021

(IA/MA) APPLICATION NUMBERS

IA(CA)/91(CHE)/2024

ORDER

Present: Shri. Solaiappan Odayappan, Ld. Counsel for the Applicant.

This application has been filed seeking direction to Respondent No. 2 to 4 to buy the shares of the Applicant in Respondent No.1 Company based on the valuation of shares in the Valuation Report dated 06.02.2024.

Applicant is directed to serve copy of the application on the Respondent for hearing on **03.07.2024**, date already fixed in the main petition.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs